

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.84(ND)/2011  
RT NO.24/Chd/Pb/2016**

Sh. Nirmal Singh Bajwa & Ors.

...Petitioners.

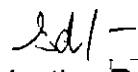
Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present: Mr. Gaurav Mankotia and Mr. Amit Vinayak, Advocates  
for petitioners.  
None for respondents.

The matter is adjourned to 23.05.2017 for arguments. To be listed  
along with CP No. 65(ND)/2015 / RT No. 77/Chd/Pb/2016.

  
(Justice R.P. Nagrath)  
Member (Judicial)

May 01, 2017  
saini  
